

[*Translation*]

**Development Schemes for Bihar**

8520. SHRI DASAI CHOWDHARY:  
Will the PRIME MINISTER be pleased to state:

(a) whether less number of schemes have been sanctioned during the last three years for Bihar State in comparison to the number of schemes sanctioned to other States; and if so, the reasons thereof; and

(b) the number of schemas sanctioned or likely to be sanctioned for Bihar during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Planning Commission does not give scheme wise sanctions for the Annual Plans of the States.

(b) Does not arise

[*English*]

**Supreme Court Judgement in CSIR V/S K.G.S. Bhatt case**

8521. SHRI MADAN LAL KHURANA:  
Will the PRIME MINISTER be pleased to state:

(a) whether the Supreme Court has upheld the right to promotion in the case of C.S.I.R. v/s K.G.S Bhatt on 29 8 89;

(b) if so, the steps taken to implement the decision of the Supreme Court; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (prof. M.G.K. MENON): (a) The Supreme Court upheld the relief granted to Shri K.G.S. Bhatt by CAT, Bangalore that he may be considered for promotion under the Bye-law 71 (b) (ii) with all consequential benefits. The Supreme Court, however, did not agree with the views of CAT on the scope of this Bye-law.

(b) CSIR has instructed Central Food Technological Research Institute (CFTRI), under whom Shri Bhatt is working, to give him the relief awarded by CAT.

(c) Does not arise.

**Establishment of a Central University in Nagaland**

8522. SHRI SAMARENDRA KUNDU:  
Will the PRIME MINISTER be pleased to state:

(a) whether Government have announced two years ago to establish a Central University in Nagaland;

(b) if so, whether a Committee was constituted for the purpose;

(c) the amount sanctioned so far;

(d) whether the Committee has submitted its report; and

(e) if so, by when it is likely to be established?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e). An announcement regarding establishment of a Central University in Nagaland was made in 1987. On the request of this Department, a detailed Project Report for setting up the University was